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(Compensation and Rehabilitation)
Act, 1954, for advice.

Shri Gidwani: Are Government aware that during the last Budget session, when this question was raised, the former Minister stated that some of these areas would be treated as urban for the purposes of payment of compensation?

Shri J. K. Bhonsle: I do not know what answer the former Minister gave. But, I can assure the hon Member that whatever is possible within the framework of the law will be done.

Shri Gidwani: In view of the delay arising out of that decision, only 50 per cent of the amount of compensation is being paid to the refugees of these areas as compared with the amount paid to the urban claimants. Will the Government be pleased to review their cases and pay them the balance when the final decision is arrived at?

Shri J. K. Bhonsle: This is only interim compensation. But, ultimately, when a final decision is taken and if these people are to be paid the balance still left over, it will certainly be paid.

Shri Hem Raj: May I know whether the areas which have been declared as urban areas by the judicial courts of the NWF will be treated as urban areas for the purpose of disbursement of the compensation?

Shri J. K. Bhonsle: The whole of this question is being examined, as I have said, by the Advisory Committee.

Shri Gidwani: Will an opportunity be given to the representatives of the Displaced Persons Organisations to represent their cases before the Advisory Board?

Shri J. K. Bhonsle: I cannot say. We cannot order the Advisory Board to examine their cases. But, certainly, if the cases are put up to Government afterwards, they will be considered.

## FIRST FIVE YEAR PLAN

- \*10. Shri D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state:
- (a) the methods of publicity adopted to propagate and popularise the Five Year Plan; and
- (b) the amount spent in the year 1954 in this connection?

The Minister of Information and Broadcasting (Dr. Keskar): (a) A statement is laid on the Table of the House. [See Appendix 1, annexure No. 1]:

(b) The amount spent during the year 1954, i.e. from 1st January to 31st December, 1954, was Rs. 25.86.234.

Shri D. C. Sharma: May I know how many documentary films have been produced so far and the number of documentary films that are going to be produced in 1955 in connection with the Five Year Plan?

Dr. Keskar: I am sorry I have not got the exact figures here.

Shri D. C. Sharma: May I know how many mobile vans are engaged in the work of popularising this Five Year Plan and if the Ministry is aware of the number of villages visited by these mobile vans in India during 1954?

Dr. Keskar: As far as the number of vans under Central control is concerned, we have got about 35 mobile vans only. But this publicity work is not done only by the mobile vans provided by the Central Government, but it is also done, and in a major part, by mobile vans belonging to the State Governments. I will not be able to say off-hand the number of vans available with the State Governments. The number is quite large.

Shri Shivananjappa: May I know whether any documentaries have been produced in the Kannada language?

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Dr. Keskar: All documentaries regarding publicity of the Five Year Plan are being produced in all the regional languages.

## SMALL SCALE INDUSTRIES

- \*11. Shri Morarka: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether the attention of Government has been drawn to the observation made by the International Planning Team that the rate of development of small scale industries is very slow and that many small industries are now facing a crisis:
- (b) whether Government agree with this observation; and
- (c) if so, what immediate action Government propose to take in the matter?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) to (c). The Government are aware of the difficulties facing small industries and have taken up various schemes for their development.

Shri Morarka: May I know what are the particular industries which are at present facing crisis according to the International Planning Team?

Shri Kanungo: They are broadly classed as small-scale industries consisting of metals, wood fibres, grass and various other things. In fact, the classification is not on the basis of the material used or the products produced but the nature and the method of production.

Shri Morarka: May I know whether anything is done to migrate these artisans from one village to another to overcome this crisis?

Shri Kanungo: No; that attempt is not made. Instead, facilities for work and earning in situ are being attempted.

Shri Morarka: May I know whether anything is done to improve their method of production and also the efficiency of production?

Shri Kanungo: That is the exact purpose for which the Regional Institutes have been organised.

Shri M. L. Dwivedi: I want to know whether the assistance that is being given by the Centre is given through the States or directly and, if it is given through the States, whether there is any agency with the Centre to find out that assistance is given promptly?

Shri Kanungo: The assistance is mostly given through the States. There is the usual agency of correspondence and inspection by the State administration.

Shri K. K. Basu: May I know whether any positive step in the shape of any financial assistance to these small-scale industries have been provided for by the Central Government or is it still in the proposal stage?

Shri Kanungo: No. It has been provided with financial assistance and it has been accelerated.

FERRO-MANGANESE PLANT

- \*12. Shri M. S. Gurupadaswamy: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether any licence has been recently given for the establishment of a Ferro-Manganese Factory;
  - (b) if so, to whom;
  - (c) the location of the factory;
- (d) whether the Central Government will have any share in it; and
- (e) the estimated cost of this Factory?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) to (e). A statement is laid on the Table of the House, [See Appendix 1, annexure No. 2,]

Shri M. S. Gurupadaswamy: May I know whether any date has been fixed for starting this factory and, if so, what is the date?